

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:410
ANSWERED ON:24.08.2004
ALLOCATION OF FUNDS FOR POWER GENERATION
Darbar Shri Chhatar Singh

Will the Minister of POWER be pleased to state:

- (a) the funds allocated by the Central Government to each State for increasing power generation in the country during the last three years, year-wise;
- (b) the total power generated in each State from various sources during the last three years, year-wise; and
- (c) the steps being taken by the Government to fulfill the demand of power in these States?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 410 TO BE ANSWERED IN THE LOK SABHA ON 24.08.2004 REGARDING ALLOCATION OF FUNDS FOR POWER GENERATION.

(a) : Under the Accelerated Generation & Supply Programme (AG&SP), financial assistance in the form of interest subsidy is provided by the Central Government for increasing power generation in the states. The funds released during last three years for this scheme are as under:-

Year Funds Released (Rs. in crores)

2001-02	345.00
2002-03	224.66
2003-04	174.65

(b) : State-wise power generation position in the country for the last three years is given in Annexure-I.

(c) : The following steps are being taken to improve the generation and availability of power in the country:

(i) A capacity addition of 41,110 MW has been targeted for 10th Five Year Plan consisting of 22,832 MW in Central Sector, 11,157 MW in State Sector and 7,121 MW in Private Sector.

(ii) Early stabilization of newly commissioned units and overall increase in Plant Load Factor (PLF) of thermal units.

(iii) Creation of a robust National Grid for optimum utilization of generation capacity and inter-regional transmission of power.

(iv) To bring about reforms in distribution, Government of India has implemented the Accelerated Power Development and Reforms Programme (APDRP) for upgradation of sub-transmission system in States as a major step towards reduction of aggregate transmission and commercial losses and attaining commercial viability of the power sector.

(v) Demand side management, energy efficiency and conservation measures.

(vi) Disbursement of loans with interest subsidy by the Power Finance Corporation for renovation and modernization of old and

inefficient generating units.

(vii) Exploitation of hydro potential and development of thermal capacity at a faster pace.

ANNEXURE

ANNEXURE REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 410 TO BE ANSWERED IN THE LOK SABHA ON 24.08.2004 REGARDING ALLOCATION OF FUNDS FOR POWER GENERATION. STATEWISE TOTAL GENERATION IN MU FOR THE YEAR 2001-02, 2002-03 AND 2003-04.

YEAR			
Name of State	2001-02	2002-03	2003-04
Delhi	7952	8780	10593
Haryana	8175	8908	9792
Himachal Pradesh	8374	8735	11753
Jammu & Kashmir	5558	5983	7270
Punjab	23866	23690	25581
Rajasthan	18988	21861	23045
Uttar Pradesh	74787	73837	74335
Uttaranchal	3326	3770	3904
Gujarat	44446	48281	47284
Madhya Pradesh	30324	33338	33296
Chhattisgarh	24740	24305	24249
Maharashtra	65319	65147	67371
Andhra Pradesh	51172	56713	57732
Kerala	8874	8092	7723
Karnataka	24851	24105	25040
Tamil Nadu	45419	4596	46670
Pondicherry	250	265	277
Bihar	5244	5585	6376
Jharkhand	6606	7047	6758
Orissa	18690	15635	23828
West Bengal	32653	35802	38519
Sikkim	383	390	381
A. & N. Islands	0	0	0
Assam	2857	2756	3093
Meghalaya	794	822	731
Manipur	569	553	504
Tripura	844	901	1083
Nagaland	145	121	164
Arunachal Pradesh	41	199	984
Mizoram	0	0	0
TOTAL - ALL INDIA	515247	531607	558336